Quarterly Progress Report on Frauds of Rs.1 lakh & above

(Vide Paragraph 4.2)

Name of the bank:	
Statement for quarter ended	

Part A: Summary information

Sr No	Particulars	Number	Amount involved (Rs. in lakh)
1.	Cases outstanding		
2.	Cases where there is no progress (furnish case-wise details as per format at Part B below)		
3.	Cases where there is progress (furnish case-wise details as per format at Part C below)		

Part – B: Details of cases where there is no progress

No.	Name of	Fraud No.	Name of party/account	Amount
	branch			(Rs. in lakh)

Part - C: Case-wise details of progress

	ount involved	
	in lakh)	
Fra	ud No :	
1.	Date of first reporting	
2.a	Date of filing recovery suit with Co-op. Court/Court	
b	Present position	
3.	Recoveries made up to the end of the last quarter (Rs. In lakh)	
4.	Recoveries made during the quarter (Rs. In lakh)	
	a) From party/parties concerned	
	b) From insurance	
	c) From other sources	
5.	Total recoveries (3+4) (Rs. in lakh)	
6.	Loss to the bank (Rs in lakh)	
7.	Provision held (Rs in lakh)	
8.	Amount written off (Rs in lakh)	
9.	a) Date of reporting case to Police/ Investigative agency	
	b) Date of completion of investigation	
	c) Date of submission of investigation report	

10. Details of staff-side action

No	Name	Desg n.	Wheth er suspen -ded	of charge	Date of comme n-cement of domesti c inquiry	of compl e-tion of	issue of final	h- ment	Details of prosecuti on/convic tion/acqui ttal, etc.
1.									
2.									
3.									
4.									

11.	Other developments	
12.	Whether case closed during the quarter	Yes/No
13.	Date of closure:	